

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 07.07.2021

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15057/2018	G.K.M.	T.K.S.
2	R.A.15013/2019	V.B.S.	N.M.R.
3	R.A.15018/2020	V.B.S.	H.T.
4	R.A.15016/2016	K.S.	G.R.S.
5	R.A.15044/2017	S.K.S.	M.S.
6	R.A.15043/2018	T.N.S.	S.V.R.
7	R.A.15019/2020	S.V.K.	M.N.
8	M.A.15003/2021	N.R.	A.R.S.R.
9	M.V.C.55/2020	A.R.S.R.	S.N.R.
10	S.C.15025/2017	P.P.	H.R.N.
11	S.C.15026/2019	P.P.	H.R.
12	S.C.15002/2020	P.P.	S.K.
13	S.C.15009/2019	P.P.	M.G.
14	CRL.R.P.15011/2020	T.G.R	
15	S.C.15010/2021	P.P.	K.N.N.
AFTERNOON SESSION			
1	M.V.C.36/2020	R.C.	R.R.
2	S.C.15019/2021	P.P.	
3	S.C.15047/2019	P.P.	C.K.G.
4	CRL.MISC.15142/2021	M.P.	P.P.

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 07-07-2021

MORNING SESSION

SL. No.		CASE NO.	STAGE
1	F.D.P.	1/2012	Evidence
2	O.S.	542/12	Evidence
3	O.S.	304/14	Evidence
4	O.S.	385/14	Evidence
5	O.S.	93/15	Evidence
6	Misc.	4/2008	Arguments
7	O.S.	737/08	Arguments
8	O.S.	1832/06	Hearing
9	O.S.	803/07	Hearing
10	O.S.	22/2012	Hearing
11	O.S.	493/08	Notice
12	L.A.C.	19/2015	Evidence
13	O.S.	221/20	Re-issue summons
14	O.S.	7/2021	Re-issue summons
15	O.S.	360/14	Steps
AFTERNOON SESSION			
1	O.S.	1048/19	Steps
2	O.S.	358/07	Amendment
3	O.S.	426/07	Amendment
4	O.S.	768/08	Amendment
5	O.S.	74/11	Amendment
6	O.S.	247/19	Objections
7	O.S.	299/10	Written statement
8	O.S.	745/20	Written statement
9	O.S.	471/08	Summons
10	O.S.	704/16	Summons
11	O.S.	857/16	Summons
12	O.S.	587/18	Summons
13	O.S.	651/18	Summons
14	O.S.	671/18	Summons
15	O.S.	166/19	Summons

Prl. Senior Civil Judge & JMFC,
Devanahalli.

**II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI
CAUSE LIST DATED 07-07-2021**

MORNING SESSION

Sl.No.	Case Type	Case No./year
1	O.S.	68/2008
2	O.S.	492/2020
3	O.S.	488/2021
4	O.S.	491/2021
5	O.S.	356/2012
6	O.S.	598/2019
7	O.S.	812/2020
8	O.S.	432/2017
9	O.S.	730/2015
10	O.S.	978/2007
11	O.S.	596/2009
12	O.S.	493/2010
13	O.S.	530/2010
14	O.S.	14/2011
15	O.S.	420/2011

AFTERNOON SESSION

16	O.S.	413/2011
17	O.S.	439/2012
18	O.S.	215/2013
19	O.S.	276/2013
20	O.S.	470/2013
21	O.S.	531/2013
22	O.S.	602/2014
23	O.S.	667/2015
24	O.S.	793/2015
25	O.S.	827/2015
26	O.S.	125/2016
27	O.S.	393/2017
28	M.C.	432/2017
29	O.S.	691/2015
30	O.S.	428/2019

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

In the Court of Pri. Civil Judge and JMFC, Devanahalli Cause List
Dated 07-07-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>EVIDENCE</u> 1. O.S.745/2008 C/w O.S.9/2008 2. CMIS 580/2015 3. O.S.451/2014 4. CMIS 60/2021 5. P & SC 2/2016 6. PCR 16/2017 7. C.C.932/2011	<u>HEARING</u> 1. O.S.623/2013 2. O.S.87/2014 3. O.S.151/2016 4. O.S.3/2017 5. O.S.345/2017 6. O.S.565/2017 7. CMIS 264/2017
<u>HEARING</u> 8. O.S.375/2009 9. O.S.445/2009 10. O.S.127/2011 11. O.S.551/2011 12. O.S.853/2012 13. O.S.189/2013	<u>ARGUMENTS</u> 8. O.S.71/2013 9. O.S.579/2011 10. O.S.199/2021
<u>ARGUMENTS</u> 14. O.S.177/2007 15. O.S.427/2012	<u>NEW SUIT</u> 11. O.S.223/2021
	<u>HEARING</u> 12. CMIS /21 (Rathnamma 13. CMIS /21 (Rathnamma 14. CMIS /21 (Rathnamma 15. CMIS /21 (Rathnamma


Pri. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 25-06-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 07-07-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CRIMINAL & CIVIL CASES
<u>EVIDENCE</u>	<u>HEARING</u>
1. O.S.184/2010	1. O.S.414/2011
2. O.S.756/2011	2. O.S.778/2012
3. C.C.3875/2014	3. O.S.704/2013
4. C.C.1019/2015	4. O.S.950/2013
5. C.C.2271/2015	5. O.S.952/2013
<u>J.C.</u>	6. O.S.20/2017
6. Cr.34/2020(VNPS)	7. O.S.678/2017
<u>WARRANT</u>	8. O.S.324/2020
7. C.C.1143/2014	<u>ARGUMENTS</u>
8. C.C.1959/2016	9. O.S.338/2005
9. C.C.1298/2017	10. O.S.68/2012
10. C.C.2516/2017	<u>OBJECTION</u>
11. C.C.1000/2018	11. O.S.262/2002
12. C.C.2770/2018	12. O.S.176/2013
13. C.C.2979/2018	13. O.S.704/2015
<u>NOTICE</u>	14. O.S.496/2019
14. CrI.Mis.103/2021	15. O.S.376/2018
<u>ARGUMENTS</u>	
15. P.C.R..../20(Nagamma)	

NOTE: All the advocates are requested to strictly follow
SOP dated 25/06/2021 issued by the Hon'ble
High Court of Karnataka.

**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**